



NOTIFICATION No. 128 / 2021

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below :

<i>S.No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
1	A.KANTHAKUMAR, Principal District Judge, Dharmapuri	Principal District Judge, Virudhunagar @ Srivilliputhur, vice Tmt.A.Muthusaratha, transferred
2	A.NAZEEMA BANU, Presiding Officer, Labour Court, Madurai	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Karur, vice Tmt.S.Sasikala, transferred
3	M.GUNASEKARAN, I Additional District Judge, Coimbatore	Principal District Judge, Dharmapuri, vice Thiru.A.Kanthakumar, transferred
4	P.GEETHANJALI, Presiding Officer, Labour Court, Kumbakonam	Chairman, Permanent Lok Adalat, Chengalpattu, in the existing vacancy
5	N.VASANTHALEELA, Principal District Judge, Chengalpattu	Principal District Judge, Vellore, vice Tmt.S.Selva Sundari, transferred
6	S.ALLI, Principal District Judge, Tiruppur	Principal District Judge, Ariyalur, vice Tmt.M.D.Sumathi, transferred
7	S.SELVA SUNDARI, Principal District Judge, Vellore	Principal District Judge, Tiruvallur, vice Thiru.J.Selvanadhan, transferred
8	K.DHANASEKARAN, Principal District Judge, Namakkal	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Srivilliputhur, vice Tmt. S.D.Parimala, transferred
9	N.GUNASEKARAN, Principal District Judge, Tiruchirappalli	Principal District Judge, Namakkal, vice Thiru.K.Dhanasekaran, transferred

<i>S.No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
10	S.SAMEENA, II Additional Judge, City Civil Court, Chennai	Chairman, Permanent Lok Adalat, Tirunelveli, vice Tmt.Thirumagal, transferred
11	N.VENKATAVARADAN, Additional District Judge and Presiding Officer, Principal Special Court Under E.C Act, Chennai	VIII Additional Judge (CBI cases), City Civil Court, Chennai, in the existing vacancy.
12	T.CHANDRASEKARAN, XX Additional Judge, City Civil Court, Chennai	II Additional Judge, City Civil Court, Chennai, vice Tmt.S.Sameena, transferred
13	BIRUNDHA KESAVACHARY, Chairman, Permanent Lok Adalat, Karur	III Additional Judge, City Civil Court, Chennai, vice Tmt.S.Bhuvanewari, transferred
14	S.SRINIVASAN, II Additional District Judge, Ranipet	Additional District Judge, Ramanathapuram, in the existing vacancy
15	G.VIJAYALAKSHMI, XXI Additional Judge, City Civil Court, Chennai	XI Additional Judge (CBI Cases relating to Banks and Financial institutions), City Civil Court, Chennai, vice Thiru.S.Jawahar, transferred
16	J.MAVIS DEEPIKA SUNDARAVADHANA, Judge, Family Court, Tiruvallur	Principal District Judge, Kancheepuram @ Chengalpattu, vice Tmt.N.Vasanthaleela, transferred
17	D.KINGSLY CHRISTOPHER, III Additional Principal Judge, Family Court, Chennai	Principal District Judge, Nagapattinam, in the existing vacancy.
18	V.R.LATHA, Additional District Judge (Fast Track Court), Vellore	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Krishnagiri, vice Ms. M.Anbuselvi, transferred
19	J.FLORA, Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Madurai	Principal District Judge, Tiruppur, vice Tmt.S.Alli, transferred

<i>S.No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
20	J.SRIDEVI , VI Additional Principal Judge, Family Court, Chennai	IV Additional Judge, City Civil Court, Chennai, vice Thiru. A.R.V.Ravi, transferred
21	S.D.PARIMALA , Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Srivilliputhur	Chairman, Permanent Lok Adalat, Tiruvannamalai, in the existing vacancy
22	A.MANIMOZHI , Presiding Officer, Additional Labour Court, Coimbatore	Special District Judge, Special District Court to deal with MCOP Cases, Dharmapuri, in the existing vacancy.
23	S.SASIKALA , Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Karur	Chairman, Permanent Lok Adalat, Ariyalur, in the existing vacancy
24	S.JAWAHAR , XI Additional Judge (CBI Cases relating to Banks and Financial institutions), City Civil Court, Chennai.	Principal District Judge, Cuddalore, in the existing vacancy.
25	Y.GLADSTONE BLESSED TAGORE , Presiding Officer, Labour Court, Tiruchirappalli	Principal District Judge, Tiruchirappalli, vice Thiru.N.Gunasekaran, transferred
26	K.JEYAKUMAR , Additional District Judge, Ariyalur	II Additional District Judge, Tiruchirappalli, vice Thiru.P.Thangavel, transferred
27	D.V.AANAND , VI Additional Judge, City Civil Court, Chennai.	V Additional Judge (TADA), City Civil Court, Chennai, vice Thiru.S.Isvarane, transferred.
28	J.P.JAYNTHI , Judge, Family Court, Tiruppur	I Additional District Judge, Tindivanam, in the existing vacancy
29	K.JEYARAJ , VII Additional Judge, City Civil Court, Chennai.	VI Additional Judge, City Civil Court, Chennai, vice Thiru.D.V.Aanand, transferred.

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
30	S.ISVARANE, V Additional Judge (TADA), City Civil Court, Chennai.	VII Additional Judge, City Civil Court, Chennai, vice Thiru.K.Jeyaraj, transferred.
31	T.INDRANI, XXII Additional Judge, City Civil Court, Chennai.	XV Additional Judge, City Civil Court, Chennai, vice Thiru.P.Sureshkumar, transferred.
32	M.ANBUSELVI, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Krishnagiri	Sessions Judge, Special Court for exclusive trial of cases under POCSO Act, Tirunelveli, in the existing vacancy
33	T.MALARVALANTINA, Additional District Judge and Presiding Officer, Special Court Under EC Act, Coimbatore	Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Dharmapuri, in the existing vacancy
34	S.TASNEEM, XVII Additional Judge, City Civil Court, Chennai.	XVI Additional Judge, City Civil Court, Chennai, in the existing vacancy.
35	S.NAGARAJAN, II Additional District Judge (CBI Cases), Coimbatore.	I Additional District Judge, Coimbatore vice Thiru.M.Gunasekaran, transferred.
36	T. SAMPATHKUMAR, VI Additional District Judge, Madurai	III Additional District Judge (PCR), Madurai vice Thiru.G.Muthukumaran, transferred.
37	K.RAVI, Sessions Judge, Special Court No.II for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai	Sessions Judge, Special Court No.I for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai in the existing vacancy.
38	P.SURESHKUMAR, XV Additional Judge, City Civil Court, Chennai.	XVII Additional Judge, City Civil Court, Chennai, vice Tmt. S.Tasneem, transferred.
39	T.SUNDARAMOORTHY, XIX Additional Judge, City Civil Court, Chennai.	XVIII Additional Judge, City Civil Court, Chennai, vice Thiru.A.S.Hariharakumar, transferred.

S.No.	Name and Designation (1) Thiru./Tmt./Selvi.	Transferred and posted as (2)
40	K.VANITHA, Sessions Judge, Mahalir Neethimandram, Tiruchirappalli	Chairman, Permanent Lok Adalat, Srivilliputhur, in the existing vacancy
41	A.KARNAN, III Additional District Judge, Tiruchirappalli	Additional District Judge, Ariyalur, vice Thiru.K.Jeyakumar, transferred
42	A.R.V.RAVI, IV Additional Judge, City Civil Court, Chennai.	XIX Additional Judge, City Civil Court, Chennai, vice Thiru.T.Sundaramoorthy, transferred.
43	S.SUJATHA, XXIII Additional Judge, City Civil Court, Chennai.	XX Additional Judge, City Civil Court, Chennai, vice Thiru.T.Chandrasekaran, transferred.
44	S.GOVINDHARAJAN, I Additional District Judge, Tiruppur	II Additional District Judge (CBI Cases), Coimbatore, vice Thiru.S.Nagarajan, transferred.
45	A.S.HARIHARAKUMAR, XVIII Additional Judge, City Civil Court, Chennai	XXI Additional Judge, City Civil Court, Chennai, Ms.G.Vijayalakshmi, transferred.
46	G.MUTHUKUMARAN, III Additional District Judge (PCR), Madurai	XXII Additional Judge, City Civil Court, Chennai, vice Tmt.T.Indrani, transferred
47	N.S.SRIVATHSAN, I Additional District Judge (PCR), Thanjavur	Sessions Judge, Mahalir Neethimandram, Tiruchirappalli, vice Tmt.K.Vanitha, transferred
48	D.SIVAKUMAR, II Additional District Judge, Tindivanam	Sessions Judge, Special Court No.II for trial of criminal cases related to elected Members of Parliament and Members of Legislative Assembly of Tamil Nadu, Chennai, vice Thiru.K.Ravi, transferred.
49	S.PRABHA CHANDRAN, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Nagercoil	III Additional District Judge, Virudhachalam, in the existing vacancy

<i>S.No.</i>	<i>Name and Designation (1) Thiru./Tmt./Selvi.</i>	<i>Transferred and posted as (2)</i>
50	P.THANGAVEL, II Additional District Judge, Tiruchirappalli.	III Additional District Judge, Tiruchirappalli vice Thiru.A.Karnan, transferred.
51	THIRUMAGAL, Chairman, Permanent Lok Adalat, Tirunelveli	Chairman, Permanent Lok Adalat, Nagercoil, in the existing vacancy

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 17.04.2021.**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**


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